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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 131/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

Name of the Company:

VRV Asia Pacific Pvt. Ltd

V/s.

Cryogaas Equipment Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTAT

REPRESENTATION SIGN

SIGNATURE

1. PRIVAL CHAIN

Cihandy & Co.

Petitioner

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2. Ruchable Such

Advocate

Respondent

De la

<u>ORDER</u>

Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah i/b Wadia Ghandy & Co. present for Operational Creditor/ Petitioner. Learned Advocate Mr. Rushabh Shah i/b Learned Advocate Mr. Manthan Bhatt present for Respondent.

Objections filed.

List the matter on 09.11.2017 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of November, 2017.